

DIVISION BENCH

O-214

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/117(KB)2023

IN

C.A.(CAA)/23(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	MAINATREXIM PVT. LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Ms.Manju Bhuteria ,Adv. ] For the petitioner

Ms.Aisha Amin, Adv. ]

Ms.Rashika Patodia,Adv. ]

Mr.Alok Tandon, JD ] For the office of RD(ER)

**O R D E R**

1. Ld.Counsel for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present.
2. Registry is directed to issue **Notice** to the RBI for his comments by speed post and email and place tracking information on record.
3. Post the matter on **26/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**